

This national park is managed by the State Government keeping in view the requirements of affording protection to the flora and fauna found in the notified area. The Central Government provides assistance to the State Government in this behalf. The State Government was provided the following Central assistance in the last 3 years:-

(i)	1987-88	Rs. 1.31 lakhs
(ii)	1988-89	Rs. 7.08 lakhs
(iii)	1989-90	Rs. 12.92 lakhs

The allocation to the Khangchendzonga National Park is made on an annual basis on the request for assistance received from the State Government. Keeping in view the request of the State Government for Central assistance and the availability of funds, Rs. 13.90 lakhs has been tentatively allocated for the Khangchendzonga National Park for the year 1990-91.

#### **Encroachment on Land of Golconda Fort**

4013. SHRI M. BAGA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether lands of the Golconda Fort, a historical tourist spot in Andhra Pradesh, is being encroached; and

(b) if so, the steps taken by the Government to evict such encroachers and preventive measures to curb such encroachments in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). No fresh case of encroachment in the protected area has been reported. However, for the removal of the encroachments which has taken place in the past the matter was taken up with the

State/District authorities. To check new construction the Government land within the fort has been specifically brought under the purview of protection besides declaring the private land as prohibited under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 (AMASR Act, 1958).

#### **Modernisation of availability of Transport**

4014. SHRI P. NARSA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether much stress has been laid on modernising the availability of transport in the country during the Eighth Five Year Plan, if so, the details thereof; and

(b) the amount sanctioned for Andhra Pradesh in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The Eighth Five Year Plan has not yet been formulated. The various aspects of transport development including modernisation will be given due consideration subject to the availability of resources while finalising the Eighth Plan.

(b) Does not arise.

#### **Development Fund for Indigenisation of Defence Items**

4015. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Rs. 1 crore development fund for indigenisation of defence items in the country has been set up recently;

(b) if so, the main purpose of this fund;